

NATIONAL COMPANY LAW TRIBUNAL,
MUMBAI BENCH
COURT VI

Item No. 9

C.P. (IB)/935(MB)2022

CORAM:

SHRI SANJIV DUTT
HON'BLE MEMBER (TECHNICAL)
(JUDICIAL)

SHRI K. R. SAJI KUMAR
HON'BLE MEMBER

ORDER SHEET OF HEARING (HYBRID) DATED **08.02.2024**

NAME OF THE PARTIES : **Solitex chem**
Vs
Morarjee textiles limited

For OC : Adv. Ranjeev carvalho

For CD : None present.

Section 9 of IBC

ORDER

Counsel for OC submits that the IA *vide* Diary No. **2709138/00396/2024** is under scrutiny at the Registry. Allowed hearing on IA as a **last chance**.
List on 27.02.2024.

Sd/-
SANJIV DUTT
MEMBER (TECHNICAL)

Sd/-
K. R. SAJI KUMAR
MEMBER (JUDICIAL)

//JNK//